

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 114
(To be answered on the 2nd February 2023)**

AIRPORTS IN THE COUNTRY

**114. DR. SANJEEV KUMAR SINGARI
SHRI MARGANI BHARAT
SHRI CHANDRA SEKHAR BELLANA
SHRI ADALA PRABHAKARA REDDY
SHRI KURUVA GORANTLA MADHAV**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the details of the airports in the country, State/UT-wise;
(b) the details of the airports which have been privatised till date, State/UT-wise;
(c) whether the Government proposes to privatise more airports;
(d) if so, the details thereof including the parameters on which airports are selected for privatisation;
(e) whether the Government has established any oversight mechanism to maintain quality at the private airports; and
(f) if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a): Presently, there are 147 operational airports in the country, which includes 136 airports, 02 Water aerodromes and 09 Heliports.

(b): Airports Authority of India (AAI) has leased out eight of its airports at Delhi, Mumbai, Lucknow, Ahmedabad, Mangaluru, Jaipur, Guwahati and Thiruvananthapuram through Public Private Partnership (PPP) for operation, management and development on long term lease basis.

(c) & (d): As per National Monetization Pipeline (NMP), 25 Airports Authority of India (AAI) airports namely, Bhubaneswar, Varanasi, Amritsar, Trichy, Indore, Raipur, Calicut, Coimbatore, Nagpur, Patna, Madurai, Surat, Ranchi, Jodhpur, Chennai, Vijayawada, Vadodara, Bhopal, Tirupati, Hubli, Imphal, Agartala, Udaipur, Dehradun and Rajahmundry have been earmarked for leasing over the years 2022 to 2025.

These airports which include a combination of large and small airports have been identified for leasing/monetization under NMP, based on the two parameters viz. threshold level of annual traffic (above 0.4 Million Passengers in FY 2019 & 2020) and airports with a sizeable ongoing/proposed CAPEX plan as per the National Infrastructure Pipeline (NIP).

(e) & (f): As per the Concession Agreements entered into by AAI with the PPP partners, the performance and compliance by them is subjected to periodical monitoring by AAI through Independent Engineers, Auditors, Inspections etc.
